

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

7.

IA 32(MB)2024 IN
C.P. (IB)/1972(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.07.2024**

NAME OF THE PARTIES:

The Shop
Vs

Carbontree Industries Private Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Kashmira Khedekar, Ld. Counsel for the Applicant/Liquidator present.
2. Counsel for the Applicant intends to withdraw the present Application.
Permission granted. In view of the request made by the applicant, IA-32(MB)2024 is **dismissed as withdrawn.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)